ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

TP No.01/397/398/GB/2016 (C P No.619/2010)

Asharam Leasing & Finance Pvt. Ltd. & Others. ...Petitioners

-Versus-

Doloo Tea Co. (I) Ltd. and Others

... Respondents

Present: Hon'ble Mr Justice P K Saikia, Member(J)

Date of hearing: 7th March 2017.

Name of the Company	Doloo Tea Co. (India) Ltd. and Others	
Under Section	397/398	
Sl. Name & Design No. Authorized Represe CAPITAL LETTERS)	ation of Appearing on behalf of Signature with date tative (IN	te

ORDER

Mr A.K. Sahewalla and Mr R.K. Rai, learned counsel representing the petitioner are present. They pray that the proceeding be adjourned for some time.

- 2. In that connection, I have also heard Mr A. Banerjee and Mr R. Mullick, learned counsel representing the respondents.
- 2. On consideration of the submissions made by the learned counsel for the parties, this proceeding is adjourned till 09.05.2017.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati